Claims list as on February 04, 2026 - De Grande Sports PVT LTD

Annexure – 4
Name of the corporate debtor: De Grande Sports Pvt Ltd; Date of commencement of CIRP: 12-01-2026
List of creditors as on 04 Feb 2026
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount Admitted	Nature of Claim	Amount covered by Guarantee	Whether related party?	% of voting in CoC					
1	R.K. Purushothaman	26/01/26	₹3,90,40,997	₹3,90,40,997	Loan	-	No	₹100	-	-	-	₹0	Claim amount provisionally admitted
Total			**₹3,90,40,997**	**₹3,90,40,997**	**₹0**	**₹0**	**₹0**		**₹0**	**₹0**	**₹0**	**₹0**	

Annexure – 7
Name of the corporate debtor: De Grande Sports Pvt Ltd; Date of commencement of CIRP: 12-01-2026
List of creditors as on 04 Feb 2026
List of Operational creditors (Govt dues)

OC Claims (Govt dues)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
	Department	Date of receipt	Amount claimed	Claim amount Admitted	Nature of Claim	Amount covered by Guarantee	Whether related party?	% of voting in CoC					
1	Departmental of Sales Tax, Government of Maharashtra, Mumbai	28/01/26	₹1,59,52,440	₹0	Statutory dues	-	No	-	-	-	-	₹1,59,52,440	Claim under verification
Total			**₹1,59,52,440**	**₹0**		**₹0**		**-**	**₹0**	**₹0**	**₹0**	**₹1,59,52,440**	

Grand total	**₹5,49,93,437**	**₹3,90,40,997**	**₹0**	**₹0**	**₹0**	**₹0**	**₹0**	**₹1,59,52,440**